

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).24394/2007

RAGHUVIR SINGH MATOLYA & ORS.

Petitioner(s)

VERSUS

HARI SINGH MALVIYA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T)

Date: 13/01/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Pragati Neekhara,Adv.

For Respondent(s)

M/S Law Associates & Co.,Adv.

UPON hearing counsel the Court made the following
ORDER

There is no appearance for respondent Nos.1 and 2.

Respondent No.3 has filed counter affidavit.

List before the Hon'ble Court.

(M.P.BHADRAN)
Registrar